

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF THE MOBILESTORE SERVICES LIMITED

1.	Name of Corporate Debtor	M/s The Mobilestore Services Limited
2.	Date of Incorporation of corporate debtor	April 16, 2007
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Mumbai.
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate debtor	U74999MH2007PLC169998
5.	Address of the registered office and principal office (if any) of corporate debtor	Equinox Business Park, Building-b, 1st floor, Old Swan Mills Compound, L.B.S. Marg, Kurla West, Mumbai - 400070
6.	Date of closure of insolvency resolution process	February 23, 2019
7.	Liquidation commencement date of corporate debtor	November 14, 2019 (The liquidation order was pronounced by Hon'ble NCLT Mumbai Bench on October 1, 2019 but the intimation to the Liquidator is received on November 14, 2019)
8.	Name and registration number of the Insolvency Professional acting as Liquidator	Mr. Pranav Damania IBBI/IPA-001/IP-P00079/2017-18/10164
9.	Address and email of the Liquidator, as registered with the Board	Address :- 407, Sanjar Enclave, Above Mahindra Showroom, Opposite To Milap Cinema, SV Road, Kandivali West Mumbai 400067 Email Id :- pranav@winadvisors.co.in
10.	Address and e-mail to be used for correspondence with the Liquidator	Address :- 407, Sanjar Enclave, Above Mahindra Showroom, Opposite To Milap Cinema, SV Road, Kandivali West Mumbai 400067 Email Id :- pranav@winadvisors.co.in
11.	Last date for submission of claims	December 14, 2019

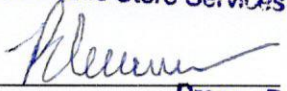
Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of The Mobilestore Services Limited on November 14, 2019.

The stakeholders of The Mobilestore Services Limited are hereby called upon to submit their claims with proof on or before December 14, 2019 to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties

The Mobile Store Services Limited


Mr. Pranav Damania
Liquidator for The Mobilestore Services Limited

Date: November 15, 2019

Place: Mumbai

BRIDGE WORKS
E-Tender Notice No. DCBL/09/2019/MLG
 Dated: 15-11-2019. E-Tenders are invited by the undersigned for the following works:
Tender No. DCBL 222019MLG. Name of Work: (A) Lubrication of bearings of 356 Nos. steel girder bridges and replacement of loose & corroded rivets on the different sections under the jurisdiction of SSE/BR/ Rangapara North and (B) Lubrication of bearings of 14 Nos. of different steel Bridge girders under the jurisdiction of SSE/BR/ Siliguri & 4 Nos. of different steel Bridge girders under the jurisdiction of SSE/BR/ New Jalpaiguri. **Approximate Tender Value: ₹28.44,904/-, Earnest Money: ₹56,900/-, Cost of Tender Document: ₹3,000/-.**
Tender No. DCBL232019MLG. Name of Work: Repairing/Strengthening of bridges including corroded members, replacement of corroded rivets in Br. No. 20N, 44DN, MK11/UP/DN/135DN, 111DN, 132DN, 3UP & 32UP under SSE/BR/ New Jalpaiguri. **Approximate Tender Value: ₹2,20,00,272.63/-, Earnest Money: ₹2,60,000/-, Cost of Tender Document: ₹10,000/-, Date & Time of Closing of tender: 15.30 hrs. of 16-12-2019 and opened at 15.30 hrs. of 16-12-2019 hrs. at Deputy Chief Engineer/Bridge-Line/Malgoin, Guwahati-781011 (Assam).** For details please visit www.ireps.gov.in **Dy.CE/Bridge-Line/Malgoin**
NORTHEAST FRONTIER RAILWAY
 Serving Customers With A Smile

EASTERN RAILWAY
E-Tender Notice (Open Tender) No. F/M/MS/Id & End Wall/400 BOXN HL/sid. 11.11.2019. Dy. CME (Mfg) invites E-Tenders against Tender No. F/M/MS/Id & End Wall/400 BOXN HL. Bidders will be able to submit their bids upto closing date and time only. Manual offers are not allowed against this tender and any such manual offer received shall be ignored. **Name of work:** Fabrication of side wall & end wall for 400 BOXNHL with post formwork of CRF section and drilling arrangement at Eastern Railway Workshop, Jamalpur, Munger (Bihar), Pin - 811214. **Advertised value:** Rs. 5,24,86,400/- **Earnest Money:** Rs. 4,12,400/- **Tender closing date & time:** 10.12.2019 at 15.00 hrs. **Bidding start date:** 26.11.2019. **Website particulars and notice board location where complete details of tender can be seen etc.:** www.ireps.gov.in hyperlinked with www.er.indianrailways.gov.in and Dy. CME (Mfg) office, Eastern Railway Locomotive Workshop, Jamalpur on any working day. (MISC-221/2019-20) **Tender Notices are also available at Website** www.er.indianrailways.gov.in / www.ireps.gov.in

PUBLIC NOTICE
 NOTICE is hereby given to the public that my client is negotiating with **Mr. Yogesh Harish Bulchandani** for purchase of Premises more particularly described in the Schedule hereunder written ("**the said Premises**") free from all encumbrances. All persons having any **claim in respect of the said Premises** by way of sale, exchange, mortgage, charge, gift, trust, maintenance, inheritance, possession, lease, lien or otherwise howsoever are hereby requested to make the same known in writing alongwith certified true copies all supporting documents to the undersigned having his office at 303, 3rd Floor, Doli Bhn Shir Building, Jannabhoomi Marg, Fort, Mumbai - 400 001, within a period of 7 days from the date of publication hereof, failing which, the claim of such persons/s will be deemed to have been waived and/or abandoned. **THE SCHEDULE ABOVE REFERRED TO** (Description of the said Premises) Residential Flat No. 1502 (along with one car parking), admeasuring approximately 65.17 square meters Carpet area on the 15th floor in B-Wing in the New Building known as "Nivan" constructed on land bearing CTS No. E/751 situate at Plot No. 96, S.V. Road, Khar (West), Mumbai 400 052 and more particularly situated at all that piece and parcel of land and ground bearing CTS No. E/751, Village Khar, Taluka Andheri in the Registration District of Mumbai Suburban or thereabouts. Dated this 20th day of November 2019 **Sd/- Sanjay Sinha** Advocate High Court Office no. 303, 3rd Floor, Doli Bhn Shir Building, 69/71, Jannabhoomi Marg, Fort, Mumbai - 400 001

PUBLIC NOTICE
 Shri MAHESH JAYANTILAL SHAH a member of the EKLAVYA Co-operative Housing Society Ltd. having address at "EKLAVYA", Vishal nagar, (With Chowki, Marve Road, Malad West), Mumbai 400 064 and holding Flat No. 4 in the building of the Society, died on 19.10.2015 with executing WILL in favour of his brother, SHRI PRAKASH JAYANTILAL SHAH. The Society hereby invites claims or objections from the heir or heirs or other claimants / objector or objectors to the transfer of the said shares and interest of the deceased member in the capital / property of the Society within a period of 14 days from the publication of this notice, with copies of such documents and other proofs in support of his/her/their claims/objections for transfer of shares and interest of the deceased member in the capital/ property of the Society. If no claims / objections are received within the period prescribed above, the Society shall be free to deal with the shares and interest of the deceased member in the capital / property of the Society in such manner as is provided under the Bye-laws of the Society. The claims/ objections, if any, received by the Society for transfer of the shares and interest of the deceased member in the capital/ property of the Society shall be dealt with in the manner provided under the Bye-laws of the Society. A copy of the registered Bye-laws of the Society is available for inspection by the claimants/objectors, in the office of the Society / with the Secretary of the Society between 11 A.M. to 1.00 P.M. from the date of publication of the notice till the date of expiry of its period. For and on behalf of The EKLAVYA Co-op. Housing Society Ltd. Hon. Secretary **Place: MUMBAI** **Date: 19/11/2019**

BOI
 Bank of India
 Relationship beyond banking
 Dahisar Branch, Suyog Apartment, Laxman Mhatre Rd., Navagao, Dahisar (West), Mumbai-400 068. Tel. : 2893 5751/2891 813 Telefax : 2895 0578, E-mail : Dahisar.Mumbai@boi.bankofindia.co.in
POSSESSION NOTICE
 Whereas The undersigned being the **Authorised Officer of the Bank of India, Dahisar Branch**, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with rule 8 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 04-09-2019 calling upon the borrower **Shri Jitendra Shankar Chaudhary and Smt. Anjudevi Jitendra Chaudhary** to repay the amount mentioned in the notice being **Rs. 19,73,819/- (Rupees Nineteen Lakhs Seventy Three Thousand Eight Hundred Nineteen)** within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with rule 8 & 9 of the said rules on this **18th day of November of the year 2019**. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Bank of India, Dahisar Branch, for an amount **Rs. 19,73,819/- (Rupees Nineteen Lakhs Seventy Three Thousand Eight Hundred Nineteen)** plus interest thereon. The Borrower's attention is invited to provisions of subsection (8) of Section 13 of the Act in respect of time available, to redeem the secured Assets. **Description of the Immoveable Property** All that part and parcel of the property consisting of Room No. C-25, Plot No. 106, Malwani Sukhsagar CHSL, RSC 15, Malwani, In Survey No. 3525, Malad West Within the registration Sub-district and District Mumbai-400 095. Bounded; On the North by - Sadguru CHSL On the South by - Road On the East by - Parijat CHSL On the West by - Gruhswapna **Date: 18-11-2019 (Sunil Kumar) Authorised Officer** **Place: Malwani, Malad**

PUBLIC NOTICE
 NOTICE is hereby given that, Mr. Sharad Motiram Bubera, Mr. Sudhir Motiram Bubera and Mr. Shashikant Motiram Bubera are the owners of land and area as mentioned in the table under schedule hereto have agreed to sell and transfer all their rights, interests and title in the property to my client by way of Sale or/and on Development basis. The owners as mentioned above have assured my client that said parties are free from all encumbrances claim and demand whatsoever. All Persons, Banks, Co-operative Societies and Land Acquisitions Department having any claim or claims against or in the said property or any part thereof by way of sale, gift, lease, inheritance, exchange, mortgage, charge, lien, trust, possession, easement, attachment or otherwise howsoever are hereby required to make the same known to the undersigned at the office address mentioned below within 15 days from the date hereof, failing which said sale/development deal will be completed, without any reference to such claim and the same, if any, shall be considered as waived and my client shall complete said transaction. **THE SCHEDULE OF THE PROPERTY** All that piece and parcel of the land mentioned in the table below

Sn No	Survey and Hissa no	Cultivable Area (H.R.P)	Non-Cultivable Area (H.R.P)	Total Area (H.R.P)
1	52/3	4.66.00	0.67.00	5.33.00
2	58/4	0.05.00	0.00.00	0.05.00
3	59/1	0.44.40	0.09.00	0.53.40
4	59/5	0.51.50	0.07.10	0.58.60
Total Area				6.50.00

All that situated, laying and being at Village Savroli Tarfe Rahur, Taluka Bhiwandi, District Thane and within the limits of Registration Sub District and Taluka Bhiwandi, Registration District and District Thane. **Date: 20-11-2019** **Place: Thane** **Sunil J Roongta Advocate** Mob no. 9323081228 Office no. F01A, 1st Floor, Eternity Mall, Teen Hath Naka, LBS Road, Thane (W) 400602

The Deccan Merchants Co-op. Bank Ltd., Mumbai.
 Head Office: 217, Raja Ramnagar Road, Girgaon, Mumbai - 400 004. Tel No. 23851819/23891244. E-mail: legal@deccanbank.com
AUCTION NOTICE
 Sealed tenders are invited from general public for sale of the attached premises in the name 1) **M/s. Hiedelberg Press Ltd. (Director- Mr. Vinod Agarwal)** and others on "as is where" basis which is taken in physical possession by Authorized Officer under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 on 15.03.2019 under Sec.13 (4) of the SARFAESI Act for the recovery of total outstanding loan amount due from the above borrower. The details of the premises are given below:

Description of the property	Reserve Price	EMD	Date of Auction & time
Plot No.A-180/3, Thane Creek Industrial Area, Koparkhairane, Navi Mumbai admeasuring plot area 506 sq.mtrs & constructed R.C.C. building area as under Ground Floor = 2606 sq.ft. built-up area.	₹ 1,46,00,000/-	₹ 50,000/-	On 05.12.2019, from 3.30 pm Noon onwards at H.O.

01. The bid forms containing terms and conditions of auction or other information, if any, can be obtained from the office of the Authorized Officer on any working day during office hours after inspection date of the property on payment of ₹ 1000/-.

02. The intending bidder should send their bids in closed envelopes along with the interest free Earnest Money Deposit of ₹ 50,000/- by way of PO/ DD favoring **The Deccan Merchants Co-op. Bank Limited**, payable at Mumbai. The bids must be received by the Authorized Officer on or before **04.12.2019 upto 05.30 p. m.** The Bids received after the prescribed date and time will not be accepted. The tender will be opened on **05.12.2019 at 3.30 p. m.** at the above mentioned address. The bidders present will be given an opportunity to improve upon their bids.

03. The successful bidder shall be required to pay **25% of the finalized bid amount including Earnest Money immediately on 05.12.2019** and balance **75% within 30 days i.e. on or before 04.01.2020 till 5.30 p. m.**

04. In case, the successful bidder fails to pay **25% of the bid amount** as mentioned in clause 3 above, the Earnest Money deposited will stand forfeited. Similarly, if the successful bidder fails to pay the balance amount on or before **04.01.2020**, the amount paid till date will stand forfeited and the property shall be put up again for sale and re-sold at a later date through fresh Auction.

05. All charges, levies, taxes, society dues and /or any other liability/ outgoing accrued against the property shall be borne by the successful bidder.

06. The Authorized Officer reserves his right to accept or reject any or all offers, and also postpone / cancel the auction without assigning any reason and also to modify the terms and conditions of the Auction Sale without prior notice.

07. This publication is also Statutory Notice of **30 days** to the borrowers/owners of the above property.

08. Tenderer should submit copy of PAN Card and any documents of Residence or Business Proof along with the Tender Form.

09. Dispute if any shall be within the jurisdictions of Mumbai Court only.

(Mr. Anand A. Sawant)
 AUTHORISED OFFICER,
 Dated : 20.11.2019. The Deccan Merchants Co-op. Bank Limited.
 Place : Mumbai

Note: For above auction process first advertisement of 30 days published on 27.08.2019 and second auction notice of 10 days published on 17.10.2019. Hence, for next auction process notice of 15 days given again.

Public Notice
 NOTICE is given to all that under the instructions of my client, I am investigating the title of Aman Hotels LLP (formerly known as Aman Hotels Pvt. Ltd.), a Limited Liability Partnership firm having its registered address at 101, Siddhi, 15th Road, Khar (W), Mumbai 400052, with respect to the property, more particularly described in the Schedule hereunder written. Any person/s having any claim or right in respect of said property by way of inheritance, mortgage, charge, lease, lien, license, gift, exchange, possession or encumbrance howsoever or otherwise is hereby required to intimate to the undersigned with supporting documentary evidence within 7 (seven) days from the date of publication of this notice of such objection/claim, if any, with all supporting documents, failing which, such objection/claim shall be treated as waived/ abandoned and not binding on my client. **SCHEDULE AS REFERRED ABOVE:** All that piece and parcel of agricultural land in a No Development Zone, bearing Survey No. 51, Hissa No. 14, C.T.S. No. 1470 admeasuring 1313.9 sq. mtrs., C.T.S. No. 1471 admeasuring 265.4 sq. mtrs. and C.T.S. No. 1468 admeasuring 802.4 sq. mtrs. situate, lying and being at Village Erangal, Taluka Borivali, Malad West, Mumbai 400061 in the Registration District and Sub-District of Mumbai City and Mumbai Suburban. Dated this 20th day of Nov. 2019 **Raina Bhagatwala (Advocate)** E/22, Gita Kiran, 4 Bungalows J.P. Road, Andheri (W), Mumbai 400053

भिवंडी नि.शहर महानगरपालिका, भिवंडी
प्रथम ई-निविदा सुचना क्र. १३ सन २०१९-२०
भिवंडी निजामपुर शहर महानगरपालिका विद्युत विभागामार्फत भिवंडी शहरात मुलभूत सोयी सुविधा अंतर्गत स्ट्रिट-लाईट व्यवस्था करणकामी एकूण ०९ कामांची प्रथम ई-निविदा नोटिस महानगरपालिकेचे संकेतस्थळावर दि.२०/११/२०१९ ते ०४/१२/२०१९ पर्यंत उपलब्ध आहेत. तरी ऑनलाईन निविदा संकेतस्थळावर (bncmc.mharaashtra.etenders.in) दि.०४/१२/२०१९ रोजी ३.०० वाजेपर्यंत मागविणेत येत आहेत.
 सही/-
 (एल.पी.गायकवाड)
 शहर अभियंता
 भिवंडी नि.शहरमहानगरपालिका, भिवंडी.

PUBLIC NOTICE
 NOTICE is hereby given to the public that we are investigating the title of (i) Mr. Shyam Roopchand Jaisingh (ii) Mr. Niraj Shyam Arora and (iii) Mrs. Pragati Niraj Arora ('Owners'), as owners of the residential penthouse spread over two floors with Flat No. 1702/1802 admeasuring total area 184.50 square metres comprising of carpet area of 164.20 square metres and exclusive area of 20.30 square metres on 17th and 18th floors in N wing in residential phase 2 of the building known as 'Godrej Trees' along with 3 independent car parking spaces (collectively 'Premises') standing on all that piece and parcel of contiguous non-agricultural freehold and leasehold land admeasuring approximately 34.20 acres (equivalent to 1,38,402 square metres) comprised of 28.22 acres of leasehold land having perpetual lease and 5.98 acres of freehold land and bearing Old C.T.S. Nos. 51 (part), 52(part) and 52/1 to 17 and Village New C.T.S. No. 51/B being lying and situate at Pirojshangar, Bilega Vikhroli, Taluka Kurla, District Mumbai Suburban. **ALL PERSONS** having any right, title, share, claim or interest against or in respect of the Premises or any part thereof by way of sale, exchange, lien, charge, mortgage (equitable or otherwise), gift, trust, bequest, inheritance, possession, lease, sub-lease, assignment, tenancy, license, partnership deed, charge, lien, easement, partition, loans, right of prescription or pre-emption or under any Agreement or Deed or other disposition or under any *lis pendens*, injunction, attachment, decree, order or award passed by any Court of Law, Tribunal, Revenue or Statutory Authority or Arbitration or otherwise howsoever are hereby requested to notify the same in writing to us with supporting documentary evidence at the address mentioned hereinbelow within 7 (seven) days from the date hereof failing which, the claim or claims, if any, of such person or persons will be considered to have been waived and/or abandoned for all intents and purposes and not binding in any manner whatsoever. **Dated this 20th day of November 2019** **Sd/- Integrum Legal** 321 Varma Chambers, 11 Homji Street, Horniman Circle, Mumbai-400001

NOTICE
 Notice is hereby given that the following share certificate(s) are registered in the name of Late Anusayaben R. Naik (Deceased Shareholder) Legal Heir - Hemant R. Naik has been lost. Therefore, I have applied for issue of duplicate share certificate to the Schaeffler India Limited having its Registered office at Nariman Bhavan, 8th Floor, 227, Backbay Reclamation, Nariman Point, Mumbai, Maharashtra, 400021. So, general public are hereby warned not to deal with the following securities and if company do not receive any objection within 15 days from the date of publication of this notice on above - mentioned Registered Office of the company, or to the company's Registrar and Transfer Agent Link Intime India Pvt. Ltd. Unit : Schaeffler India Limited (B - 102 & 103, Shangrila Complex, First Floor, Opp HDFC Bank, Near Radhakrishna Char Rasta, Akota, Vadodra 390020). The company will proceed for the issue of Duplicate share certificate(s) in my name. **Folio No./ Name of the Shareholder/ Distinctive Nos. Certificate No. Shares (Quantity)**

00031173	Anusayaben R. Naik	49191-49240	1400	50
00031173	(Deceased Shareholder)	49241-49290	1401	50
00031173	Legal Heir - Hemant R. Naik	9075446-9075495	71694	50

Date : 20th November, 2019
 Place : Mumbai

SCHEDULE II FORM B PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s THE MOBILESTORE SERVICES LIMITED

1	Name of Corporate Debtor	M/s The Mobilstore Services Limited
2	Date of Incorporation of corporate debtor	April 16, 2007
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Mumbai.
4	Corporate Identity Number/ Limited Liability Identity Number of corporate debtor	U74999MH2007PC169998
5	Address of the registered office and principal office (if any) of corporate debtor	Equinox Business Park, Building-8, 1st floor, Old Swan Mills Compound, L.B.S. Marg, Kurla West, Mumbai- 400070
6	Date of closure of insolvency resolution process	February 23, 2019
7	Liquidation commencement date of corporate debtor	November 14, 2019 (The liquidation order was pronounced by Hon'ble NCLT Mumbai Bench on October 1, 2019 but the intimation to the Liquidator is received on November 14, 2019)
8	Name and registration number of the Insolvency Professional acting as Liquidator	Mr. Pranav Damania BB/IN-001/IF-P00079/2017-18/10164
9	Address and email of the Liquidator, as registered with the Board	Address : - 407, Sanjay Enclave, Above Mahindra Showroom, Opposite to Milag Cinema, SV Road, Kandivli West Mumbai 400067. Email id : - pranav@winadvisors.co.in
10	Address and e-mail to be used for correspondence with the Liquidator	Address : - 407, Sanjay Enclave, Above Mahindra Showroom, Opposite to Milag Cinema, SV Road, Kandivli West Mumbai 400067. Email id : - pranav@winadvisors.co.in
11	Last date for submission of claims	December 14, 2019

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of The Mobilstore Services Limited on November 14, 2019. The stakeholders of The Mobilstore Services Limited are hereby called upon to submit their claims with proof on or before December 14, 2019 to the Liquidator at the address mentioned against item 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. **Submission of false or misleading proofs of claims shall attract penalties** u/s/- Mr. Pranav Damania Liquidator for The Mobilstore Services Limited Date: November 15, 2019 Place: Mumbai

PUBLIC NOTICE
 NOTICE is hereby given to the public in general and more particularly to the person(s) in the film-trade that my client is in the process of acquiring rights which are commonly referred to as electronic media distribution rights on a sole and exclusive basis, including but not limited to right to disseminate, broadcast, transmit, diffuse, store, exhibit, distribute, telecast, re-transmit, re-distribute, re-broadcast, simulcast, integrate, edit, etc., multiple times, the following one hundred and fifteen (115) cinematograph feature films (collectively referred to as the "**Premises**") and / or any part thereof on a standalone basis or integrated with other films / audio-visual content, in the original language as well as dubbed and subtitled in all Indian and / or foreign languages across all electronic means, platforms, media, modes, methods, technologies, devices and formats of distribution, whether analog or digital, whether airborne, shipborne or surface transport, including, but not limited to all forms of free and pay television, satellite television broadcasting, cable television, terrestrial television, home video, video grams, video cassettes, video tapes, video compact disc, digital versatile disc, laser disc, blue-ray DVD disc, high definition DVD, hard disc, flash drive, microchips, memory cards, video mobile chips, iPod and all such other forms of data storage devices either now known or that may be developed in the future as a result of technological advancement or otherwise, electronic video projection rights, etc.; direct to home (DTH), internet, convergence devices, internet protocol television, mobile including streaming and downloading, telecom, all kinds of all-on-demand rights including, pay-per-view, pay-per-day, free-to-air, direct-to-home, near video-on-demand, subscription video-on-demand, transactional video-on-demand, advertising video-on-demand, free video-on-demand and all kinds of on-demand services, wireless transmission, linear and non-linear transmission, head-end-in-the-sky, right to promote, market, advertise, cross-market, cross-promote, cross-merchandise the Films, procure commercial tie-ins, product placement, clip rights, hotel & commercial establishment rights, all digitized format rights, image and imaging rights, all movie and movie character based game development rights, all computer games rights, etc. (collectively referred to as the "**Premises**") along with rights to further assign the Rights as mentioned herein, for a perpetual period of time and for the worldwide territory, and the term Rights include but not be limited to:

Sr. No.	Film	Star Cast	Year of Release	Film Director	Film Producer
1.	Aastha	Om Puri, Rekha, Navene Nischol	1997	Basu Bhattacharya	Basu Bhattacharya
2.	Afsana	Ashok Kumar, Veena, Jeevan	1951	B R Chopra	B R Chopra & Shadial Handa
3.	Ahankaar	Mithun Chakraborty, Manita Kulkarni	1995	Ashim Samanta	Shakti Samanta
4.	Andha Intqaam	Siddharth, Roni Roy	1993	Swaroop Kumar	Mrs. Sheetal Shrivastav
5.	Anuram	Sabana Azmi, Froog Shekh	1986	Muzaffer Ali	Muzaffer Ali
6.	Aradhangi	Raaj Kumar, Meena Kumari	1955	Ajit Chakraborty	Ajit Chakraborty
7.	Asha Jyoti	Rajesh Khanna, Reena Roy	1984	Narayan	Kovai
8.	Azadi	Dilip Kumar, Meena Kumari	1955	S M Naidu	Pakshiraj Studios - A proprietary concern of Mr. S. M. Naidu
9.	Baba Tarak Nath	Biswalet, Sandhya Roy, Sulochna	1977	Ardhendu Chatterjee	Sangeeta Productions - A proprietary concern of Mr. Kedar Nath Agarwala
10.	Badmaash	Jackie Shroff, Shilpa Shirodkar	1998	Goutam Pawar	Akhter Shekh, Anis Sabri, Gulu Sipky
11.	Bagula Bhagat	Shatrughan Sinha, Shabana Azmi	1979	Harnesh Malhotra	Babu Arts
12.	Begaana	Kumar Gaurav, Rati Agnihotri	1986	Ambirish Sangal	S S Shivdasani
13.	Bhakti Mein Shakti	Dara Singh, Satish Kaul, Bharat Bhushan	1978/ 1979	Dara Singh	Dara Singh
14.	Bhayanak	Mithun, Ranjeeta	1979	S.U. Sayad	A. V. Mohan
15.	Bheegi Palkein	Raj Babbar, Smrita Patil	1982	Sirji Mishra	K K Arya
16.	Bheema	Shatrughan Sinha, Jaya Prada	1984	Dinesh Saxena	N P Singh
17.	Bhookh	Shatrughan Sinha, Reena Roy	1978	Dinesh Ramesh	S I Shivdasani
18.	Bombay Talkie	Shashi Kapoor, Jennifer Kendal	1971/ 1970	James Ivory	Ismail Merchant
19.	Chalta Purza	Rajesh Khanna, Parveen Babi, Rakesh Roshan	1977	Bhappi Sonie	Bhappi Sonie
20.	Chambal Ki Kasam	Raaj Kumar, Mousumi Chatterjee, Amjad Khan	1979	Ram Maheshwari	V.L. Murliharan
21.	Chambal Ki Rani	Amjad Khan, Dara Sing	1979	Radhakant	Raghnandan
22.	Chor Polici	Shatrughan Sinha, Parveen Babi, Amjad Khan	1983	Amjad Khan	Sheela Khan, Vinay Sinha
23.	Daag	Dilip Kumar, Nimmi	1952	Amiya Chakraborty	Amiya Chakraborty
24.	Damul	Manohar Singh, Anu Kapoor, Deepthi Naval	1985/ 1984	Prakash Jha	Prakash Jha
25.	Dayar-E-Madina	Tabrez, Nazima, Hina Kausar	1975	A Shamsheer	S A Mehmood
26.	Deedar	Dilip Kumar, Nargis Dutt, Ashok Kumar	1951	Nitin Bose	Nitin Bose / Rajendra Jain (Filmmaker Limited)
27.	Dharam Ka Isaf	Sumet International, Veena Malhotra	1993	Sunil Nayyar	Sunil Nayyar - Sole proprietary interest Babu Arts
28.	Dharavi	Om Puri, Shabana Azmi	1993	Sudhir Mishra	Ravi Malik
29.	Dharma	Navene Nischol, Rekha	1973	Chand	S K Kapoor
30.	Dhuan	Mithun Chakraborty, Ranjeeta, Raakhee, Amjad Khan	1981	Dulal Guha	Gautham Guha
31.	Dil Ki Rani	Raj Kapoor, Madhubala	1947	Mohan Sinha	Mohan Sinha/ P V Banker
32.	Duniya Na Mane	Pradeep Kumar, Mala Sinha	1959	V. Advoot	Vishwadeep Chitra, through Mr. K. Aggarwal and Mr. M. R. Behr
33.	Fauji	Dharmendra, Farha, Raj Babbar, Sonu Walia, Raza Murad	1995	Lawrence D	Mr. Gagan Chadha
34.	Gaman	Smrita Patil, Froog Shekh	1978	Muzaffer Ali	Muzaffer Ali
35.	Garbon Ka Daata	Mithun Chakraborty, Bhonu Priya	1989	Ramesh Ahuja	Rajiv Kumar
36.	Ghamandi	Mithun Chakraborty, Leena Das, Chandrasekhar	1981	Ramesh Bedi	Kailash Chander
37.	Gunah Aur Karoo	Pritviraj Kapoor, Sanjeev Kumar, Sanjeev Kumar, Zeenat Aman	1970	B R Ishara	K L Bharia, Johnny Whiskey, Chetan Anand
38.	Haathon Ki Lakeerein	Amjad Khan, Zeenat Aman	1986	Chetan Anand	
39.	Hulchul	Dilip Kumar, Nargis Dutt	1951	S K Dija	K Asif
40.	Humsyap	Yusuf Effendi, Himatlaywala	1945	Mehboob Khan	Mehboob Khan
41.	Humshtakal	Vinod Khanna, Minalshi Sesadri	1992	Kalapatara	Roop Kadar
42.	Hyderabad Ki Nazneen	Nigar Sultana, Mahar Desai	1952	S M Yusuf	Shyam & Wasti
43.	Imitahan	Vinod Khanna, Tanuja, Bindu	1974	Madan Sinha	B A Chandiraman
44.	Insaf	Vinod Khanna, Dimple Kapadia	1987	Mukul Anand	Nitin Manmohan
45.	Intqaam	Sanjay Khan, Sadhana, Ashok Kumar	1969	R K Nayyar	Deewan A. D Nayyar
46.	Jaag Utha Insan	Mithun Chakraborty, Sridevi	1984	K Vishwanath	Rakesh Roshan
47.	Jab Pyar Kisi Se Hota Hai	Dev Anand, Asha Parekh	1961	Nasir Hussain	Nasir Hussain
48.	Jahan Pyar Miley	Shashi Kapoor, Hema Malini, Anjali Kadam	1969	Lekh Tandon	Lekh Tandon
49.	Jeeva Ki Shatranj	Mithun Chakraborty, Shilpa Shirodkar	1993	S A Chandrasekhar	Pawan Arora
50.	Jhanak Jhanak Payal Bajae	Gopi Kishan, Sandhya	1955	V Shantaram	

